

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5753(H)
TO BE ANSWERED ON 10th APRIL, 2017

ASIDE SCHEME

5753(H). SHRI BODHSINGH BHAGAT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether ASIDE scheme has been shelved by the Government and if so, the details thereof;
- (b) whether the ongoing projects sanctioned before closure of the said scheme will be provided central component of the funds; and
- (c) if so, the details thereof along with the amount of central component yet to be released for ongoing projects sanctioned under the said scheme in Madhya Pradesh and the time by which it is likely to be approved?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): Yes, Madam. The ASIDE Scheme was delinked from the support of the centre in Budget 2015-16 due to increased devolution of Union taxes to the States (32% to 42%). No funds were therefore provided to the States under the ASIDE scheme in the year 2015-16 and 2016-17. For the ongoing central sector projects, only a limited amount of Rs 50.00 cr was provided in 2015-16 and Rs 65.00 cr in 2016-17. No funds are being provided from 2017-18 onwards.

(b): No, Madam. The States have been requested to complete their ongoing ASIDE projects in the States from their increased devolution of funds. Limited assistance was given in 2015-16 and 2016-17 to the ongoing projects sanctioned under the Central Component of ASIDE scheme which were nearing completion. No further funding is envisaged under the ASIDE scheme.

(C): Does not arise.
